

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 101  
IB-153/ND/2020

**IN THE MATTER OF:**

**M/s. VS&B Domestic Container Solutions Pvt. Ltd. ...PETITIONER**

**Vs.**

**M/s. Maple Logistics Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 10.01.2020**

**Coram:**

**DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

No one has appeared on behalf of both the parties. Therefore, in the interest of justice, matter is adjourned to 14.01.2020.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(Deepti Mukesh)  
Member (J)